COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 305 OF 2016

Dated: 17th August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

In the matter of:

Assam Gas Company Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore

<u>ORDER</u>

Learned counsel for the Respondent submits that the proceedings are at final stage so far as finalization of the tariff is concerned, and seeks two months' time for the same.

List the matter on <u>26-10-2018</u>. In the meantime, learned counsel for the Appellant is permitted to file rejoinder along with the necessary documents with advance copy to the other side.

(B. N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

tpd/vg